

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3615
ANSWERED ON:16.04.2002
CONSTRUCTION OF GRAM SACHIVALYAS IN TRIBAL AREAS
NARESH KUMAR PUGLIA

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government have sanctioned funds for construction of Gram Sachivalyas in the tribal areas;
- (b) if so, the details thereof;
- (c) whether some Members of Parliament have made a demand for sanction of certain amount to Maharashtra for construction of Gram Sachivalyas in the tribal areas of Gadchiroli and Chandrapur districts of the State;
- (d) if so, the details thereof;
- (e) the reaction of the Government thereto; and
- (f) the time by which the amount for the purpose is likely to be sanctioned ?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI M. VENKAI AH NAIDU)

(a) to (f) The Ministry of Rural Development have not received any request for sanctioning funds for construction of Gram Sachivalayas. No funds have been sanctioned by the Ministry for this purpose.